assistance for training and participation of sportspersons/teams in international tournaments abroad, holding of national and international tournaments in India, assistance for purchase of equipment, training of national teams/sportspersons under Indian and foreign coaches with requisite technical and scientific back up, and also through schemes of Sports Authority of India.

In addition, Government of India is running schemes relating to incentives for promotion of sports activities which, *inter-alia* comprise Sports Funds for pension to meritorious sports persons, Promotion of Sports and Games in Schools, Rural Sports Programme, Sports Scholarship Scheme, National Sports Development Funds and National Welfare Funds for sports persons.

(c) No, Sir.

## Assisstance to Kerala

357. SHRI K.E. ISMIL: Will the PRIME MINISTER be pleased to state:

- (a) whether Chief Minister of Kerala met Prime Minister recently to discuss about some vital problems of the State and seek help and assistance of the Centre, if so, the details thereof;
- (b) whether the issue of the inclusion of a few more districts of Kerala in the proposed package for peasants in the background of mass suicide of peasantry was discussed;
- (c) whether he requested the Prime Minister to give political clearance and financial assistance for Vizhinjam Deep Water International Container Transhipment Terminal; and
  - (d) if so, the response of the Prime Minister?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI M.V. RAJASEKHARAN): (a) Chief Minister of Kerala submitted a Memorandum to the Hon. Prime Minister seeking help and assistance of the Government of India and discussed with him various issues of the State including a package for four districts involving agraian problems, revision of borrowing ceiling of the State and clearance to Vizhinjam Deep Water International Container Transhipment Terminal.

- (b) It was requested to include Idukki district in the package for agraian revival in addition to Wayanand, Palghat and Kasaragod districts.
  - (c) Yes, Sir.
  - (d) The above issues are being examined by concerned Ministries.

## Project received from Andhra Pradesh

- 358. SHRI C. RAMACHANDRAIAH.: Will the PRIME MINISTER be pleased to state:
- (a) the details of the projects received by the Union Government from the State Government of Andhra Pradesh during the last one year;
- (b) whether any request from the State Government of Andhra Pradesh has been received to clear the pending projects;
  - (c) if so, the details of projects cleared so far;
- (d) The details of the projects yet to be cleared by the Union Government; and
- (e) the details of the funds disbursed for various Centrally assisted schemes during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI M. V. RAJASEKHARAN): (a) to (e) Clearance and implementation of various projects falls under the purview of the concerned Central Ministries and Departments. No project of Andhra Pradesh is pending for clearance with the Planning Commission during the last one year.

## Utilisation of plan funds allocated to States

- 359. SHRI DARA SINGH: Will the PRIME MINISTER be pleased to state:
- (a) whether the subsidy and the plan funds allocated to the State Governments are required to be spent during a financial year itself;
- (b) if so, whether several State Governments have not utilised the amount allocated under the annual plan over the years;